

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 36**

**IA 1134/2024 In C.P. (IB)/939(MB)2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 06.05.2024**

NAME OF THE PARTIES:      **GANESH TRADERS V/S MRS. JIGNA**  
**DEVANG MEHTA**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Manoj Mishra, Advocate appeared for the Petitioner.
2. None for the Personal Guarantor.
3. Heard Counsel appearing for Petitioner and **Reserved for Order.**

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna